

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION NO. 3840

TO BE ANSWERED ON FRIDAY, THE 24TH MARCH, 2017
3 CHAITRA, 1939(SAKA)

Releasing of GST Compensation to States

3840 : NAGENDRA KUMAR PRADHAN

Will the Minister of FINANCE be pleased to state:

- (a) whether the Central Sales Tax (CST) compensation for the year 2012-13 onwards likely to be released to the States immediately as Goods and Services Tax (GST) is going to be implemented in the next financial year;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN MINISTRY OF FINANCE

(SHRI SANTOSH KUMAR GANGWAR)

Reply (a) to (c): Pending introduction of GST in the Country, Union Cabinet in its meeting held on 17.03.2015, decided for payment of 100% CST compensation to the States/UTs for year 2010-11, 75% CST compensation for year 2011-12 and 50% CST Compensation for year 2012-13 to be worked out as per guideline dated 22.08.2008. Accordingly, full CST compensation for year 2010-11 and 2011-12 has been released to the States during FY 2014-15 & 2015-16. Rs.11709.4 cr. CST compensation is admissible to States/UTs for year 2012-13. Out of which 1st installment of CST compensation amount Rs.5854.73 cr. has been released to the States/UTs in July, 2016. Balance amount of Rs. 5854.69 cr. CST compensation for year 2012-13 is proposed to be released during current FY. This is the final payment of CST compensation to the States/UTs.
